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PART II—Section 3—Sub-section (ii)

Statutory Orders and Notifications Issued by the Ministries of the Government of India
(Other than the Ministry of Defence)

Karnatak, Loksabha Secretariat, Ministry of Finance, Department of Expenditure,
New Delhi, January 8-July 14, 2017, Saturday/ Pausa 18—Pausa 24, 1938

K.A. 66.—Kendra Samskar Durbar Vineteer Public Sthapan Abhiniyam, 1946 (1946 ka Abhiniyam Sana. 25) ki dhara 6 ke
sath pratham dhara 5 ki uttar dhara (1) dhaara prabhat abhiniyam ka prakarana karthe hue. Panchayat Saksakar, Sudh Bhavam, Sudh-4 shastra vidyakar chhandir
Sahitya Satak ka prabhat vihar prakarana karthe hue. 11.09.2016 ki abhiniyam Sana. 7/105/2016-4/1669 dhaara Bhartiya Dang Sant Harta, 1860 (1860 ka
Abhiniyam Sana. 45) ki dhara 302, 34, 120 vi 120, Sthapa Abhiniyam [Aarta Sthapa Abhiniyam, 1959 ki dhara 25 or 27 (1959
dhaara Abhiniyam 54) ki dharas 25/25/54 or 54 ke Abhini Public Sthapan Saktvan, Chitra Sthapita, 1860 (1860 ka Abhiniyam Sana. 45) 302, 120 or visphat padharm Abhiniyam, 1908 (1908 ki Abhiniyam Sana. 6
dharas 3, 3 or 5 ke Adhina) ki dhara 3, 4, 5 or 5 ke Adhina dhan 04.12.2015 ki Adhina 185 Public Sthapan Saktvan, Chitra Sthapita, 1860 (1860 ka Abhiniyam Sana. 45)
dharas 25, 27, 25 (1959 ki Abhiniyam 54) ki dharas 25/25/54/59 or Adhina dhan 04.04.2016 ki Adhina Sana. 30 se sambhuti mambani ka abhiniyam karthe or hastas ke akh

2 GI/2017

(167)
New Delhi, the 9th January, 2017

S.O. 109.—In exercise of the powers conferred by sub-section (3) of Section 1 of the Employees’ State Insurance Act, 1948 (34 of 1948) the Central Government hereby appoints the 1st January, 2017 as the date on which the provisions of Chapter-IV (except Sections 44 and 45 which have already been brought into force) and Chapter-V and VI [except sub-section (1) of Section 76 and Sections 77, 78, 79 and 81 which have already been brought into force] of the said Act shall come into force in the following Areas in the State of West Bengal namely :

“All the areas of the District East Midnapore, West Bengal.”

[No. S-38013/48/2016-SS-I]

AJAY MALIK, Under Secy.